HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 882 /Confdl./2014 II-2-74/2009 (Part-3)

Dated 23rd July, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, Indore, is organizing 6 days "Training on Mediation" programme between 08-14 August, 2014 at Indore.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District Shajapur, Dewas, Khandwa, Burhanpur, Dhar & Mandleshwar (36 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

(VED PRAKASH) REGISTRAR GENERAL

a 23.8.14

Dated 23rd July, 2014

Endt. No. 883 /Confdl./2014 II-2-74/2009 (Part-3)

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.

- 1. Shri Gouri Shankar Dubey, Special Judge SC/ST (P.A.) Act, Khandwa.
- 2. Shri Pawan Kumar Godha, Special Judge SC/ST (P.A.) Act, Shajapur.
- Shri Koushik Chouhan, Special Judge SC/ST (P.A.) Act, Dhar.
- 4. Smt. Surabhi Mishra, II A.D.J., Khargone, District Mandleshwar.
- 5. Ku. Bhavna Sadho, A.D.J., Sardarpur, District Dhar.
- Ku. Jasveer Kaur Sasan, A.D.J., Barwaha, District Mandleshwar.
- 7. Smt. Maya Vishwalal, II A.D.J., Shujalpur, District Shajapur.
- 8. Shri Anil Kumar Singh, A.D.J., Sonkatch, District Dewas.
- Shri Raveendra Kumar Bhadrasen, AJ to A.D.J., Kukshi, District Dhar.
- 10. Smt. Usha Gedam, I A.D.J., Mandleshwar.
- 11. Shri Vaibhav Mandloi, III A.D.J., Burhanpur.
- 12. Shri Liladhar Solanki, I C.J.Cl.-I & C.J.M., Khargone, District Mandleshwar.

- 13. Shri Dhanraj Dubela, I C.J.Cl.-I & CJM, Khandwa.
- 14. Shri Sachindra Shrivastava, I C.J.Cl.-I & C.J.M., Dewas.
- Shri Raj Kumar Verma, I C.J.Cl.-I & ACJM, Barwaha, District Mandleshwar.
- 16. Shri Sunil Malvi, C.J.Cl.-I & ACJM, Kasrawad, District Mandleshwar.
- 17. Shri Rajendra Kumar Sharma (Jr.), C.J.Cl.-I, Dharampuri, Distt. Dhar.
- 18. Shri Suresh Kumar Suryavanshi, II C.J.Cl.-I, Dewas.
- 19. Shri Kailash Prasad Markam, C.J.Cl.-I, Khategaon, District Dewas.
- 20. Shri Ravi Jharola, I AJ to C.J.Cl.-I, Shajapur.
- 21. Shri Sanjay Kumar Gupta (Jr.), C.J.Cl.-I, Harsud, District Khandwa.
- 22. Shri Dinesh Dewda, IV C.J.Cl.-I, Khandwa.
- 23. Shri Amit Bhuriya, C.J.Cl.-I, Mandleshwar.
- 24. Smt. Sangeeta Patel, III C.J.Cl.-I, Dhar.
- 25. Smt. Rashmi Baltar, II C.J.Cl.-I, Burhanpur.
- 26. Shri Satish Kumar Toppo, I C.J.Cl.-II, Shujalpur, District Shajapur.
- 27. Shri Nandram Parmar, AJ to I C.J.Cl.-II, Agar, District Shajapur.
- 28. Shri Jayant Sharma, C.J.Cl.-II, Bagli, District Dewas.
- 29. Shri Abhishek Saxena, III C.J.Cl.-II, Burhanpur.
- 30. Shri Mahendra Mangodia, AJ to I C.J.Cl.-II, Burhanpur.
- 31. Shri Arvind Dariya, AJ to C.J.Cl.-II, Bhikangaon, Distt. Mandleshwar.
- 32. Shri Chandan Singh Chauhan, III AJ to I C.J.Cl.-II, Dhar.
- 33. Ku. Jyoti Dongre, C.J.Cl.-II, Maheshwar, District Mandleshwar.
- 34. Smt. Durga Solanki, C.J.Cl.-II, Kukshi, District Dhar.
- 35. Shri Mahendra Singh Solanky, II C.J.Cl.-II, Badnawar, District Dhar.
- 36. Shri Sanjog Singh Vaghela, C.J.Cl.-II, Manawar, District Dhar.
 With a direction to participate in the 6 days "Training on Mediation" programme between 08-14 August, 2014 at Indore.
- District and Sessions Judge, Shajapur/ Dewas/ Khandwa/ Burhanpur/ Dhar / Mandleshwar for information and necessary action.
 - The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
- The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 445/2014, dated 12.05.2014.
- The Director, MPSJA, Jabalpur, for information and necessary action.

(VED PRAKASH) ÆEGISTRAR GENERAL